

Project	Donor Agency	Date of signing/ Date of closing	Amount	(In US \$ Million)
				Cumulative Utilisation (as on 30.7.96)
1. M.P. Forestry	IDA	11.4.95 31.12.99	58.0	4.66
Multi-state				
2. Technician Education-T	IDA	13.8.90 30.6.98	210.7	132.62*
3. Dam Safety	IDA	10.6.91 30.9.97	148.8	25.68*
4. Hydrology	IDA	22.9.95 31.3.02	142.0	4.00*

*These figures are for the whole project.

Besides these State/Multistate projects there are several Central sector projects being implemented across the country, including the State of Madhya Pradesh.

New Coalfield in A.P.

3572. SHRI I SAMBASIVA RAO : Will the Minister of COAL be pleased to state :

(a) whether the Government propose to find out new coalfields in Andhra Pradesh;

(b) if so, the details thereof;

(c) the new coal reserves found out during the last three years in the State; and

(d) the coal reserve available in the mines of Andhra Pradesh at present?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH) : (a) and (b) Geological Survey of India (GSI) and Mineral Exploration Corporation Limited (MECL) are engaged in exploration in Godavari Valley Coalfield in Andhra Pradesh. The details of the blocks under exploration are as under :—

District	Blocks/areas under exploration
Warangal	Venkatapur, Mallayapalli and Pasra-Lingala
Khammam	Sampatnagaram, Yellandu Sub Basin, Southern and Eastern extension of Kothagudem mining Block, Kopraya-Kachinapalli, Area West of Ansettipalli and Krishnavaram-Cherukapalli.
Karimnagar	Khammampalli an Chandrupalli-Mehedevpur.

Adilabad Chinnur

(c) Based on regional exploration conducted by GSI during the last three years it is estimated that additional coal reserves of the order of 2210 million tonnes will be available in Andhra Pradesh. During the last three years additional coal reserves of 503 million tonnes of proved category have been established.

(d) As on 31.3.1996, the available coal reserves in the mines of Andhra Pradesh (Singareni Collieries Company Limited) are approximately 2911 million tonnes.

Market of Handloom Goods

3573. SHRI N. DENNIS : Will the Minister of TEXTILES be pleased to state :

(a) whether the Government have introduced any scheme to provide markets to handloom weavers to protect them from stagnation of handloom goods without sale; and

(b) if so, the details thereof?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA) : (a) and (b) Yes, Sir. In order to promote marketing of handloom goods, the Govt. of India has been organising National Handloom Expos in various parts of the country. In addition to this, Mini Expos are also organised to facilitate Primary Societies with ample marketing opportunities. Besides this, assistance to participate in existing District level Melas, Festivals is provided. In addition, Craft Mela like Suraj Kund Mela, Taj Mahotsav, Shilpgram etc. are also being organised to boost sale of handloom items. During the year 1995-96, 07 National Handloom Expos, 14 Mini expos and 82 District Level Fairs/Festivals/Events were assisted. During the year, a sum of Rs. 5.84 crore were released

under the above programmes.

The Government have been also assisting the State Handloom Corporations, State Apex Handloom Weavers Coop. Societies and Primary Handloom Weavers Coop. Societies in marketing of their products through the "Market Development Assistance" scheme. Under this major scheme these organisations are assisted according to their annual turnover sales etc. During 1995-96, a sum of Rs. 4687.21 lakhs was released under MDA.

Refinancing Rates of NABARD

3574. SHRI ASHOK PRADHAN : Will the Minister of FINANCE be pleased to state :

(a) whether the National Bank for Agriculture and Rural Development propose to raise refinancing rates for commercial banks, co-operative banks and other Land Development Banks;

(b) if so, the details thereof and the reasons therefor;

(c) whether the priority sector lending is likely to be adversely affected as a result thereof; and

(d) if so, the reaction of the Government thereto?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : (a) and (b) The rate of interest on short term (seasonal agricultural operation) credit limits to cooperative banks from National Bank for Agriculture and Rural Development (NABARD) used to range from 3% per annum to 6.5% per annum depending upon the percentage of State Cooperative Banks (SCBs) borrowings from NABARD to ST (SAO) loans outstanding against Primary Agricultural Credit Societies (PACs). These rates have been revised with effect from 1st July, 1996 as below :—

Percentage of SCB's borrowing from NABARD to ST (SAO) loans outstanding against PACs	Rate of interest (% p.a.)
Less than 35	5.0
35 & above but less than 40	5.5
40 & above but less than 45	6.0
45 & above but less than 50	6.5
50 & above but less than 55	7.0
55 and above	7.5

However, the interest rate on refinance for limits under ST (SAO Development of Tribal Population) would be 5% p.a. irrespective of the level of borrowings. Similarly, ST (SAO) refinance on all cooperative banks in North-Eastern region will be at 5% p.a. The interest rate on refinance to Regional Rural Banks (RRBs) for ST (SAO) purposes has remained unchanged at 6.5% p.a.

The rate of interest on medium and long term

refinance assistance to Commercial Banks, RRBs and Land Development banks has not undergone any change since 1.8.1995.

(c) and (d) The refinance support from NABARD forms only a part of the total resources of the cooperatives and RRBs. Due to the increase in refinance rates as aforesaid, there may be some increase in the cost of funds and therefore, in the viable lending rates. However the demands for credit is not likely to be so strongly dependent on the interest rates, as it is on the timeliness or adequacy of credit.

Further, the deregulation of interest rates that may be charged to ultimate borrowers by cooperative credit institutions and RRBs would enable them to raise deposits/borrowings from the market at competitive rates thereby augmenting the availability of loanable funds with these institutions.

Budgetary Support to Public Sector Enterprises

3575. SHRI ANANTH KUMAR : Will the Minister of INDUSTRY be pleased to state :

(a) whether the budgetary support to Public Sector Enterprises has come down considerably since 1990-91;

(b) if so, the details thereof, year-wise;

(c) whether some Public Sector Enterprises have not been allowed to raise resources through instruments like Global Depository Receipts;

(d) if so, the details thereof;

(e) whether some Public Sector Enterprises are facing acute shortage of funds; and

(f) if so, the steps being taken to improve the funds?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) and (b) the year-wise budgetary support to Central Public Sector Enterprises since 1990-91 are as under :—

Year	Budgetary Support (Rs. in Crores)
1990-91	5541
1991-92	4376
1992-93	4044
1993-94	4847
1994-95	5291
1995-96	5103
1996-97 (B.E.)	5038

(c) and (d) The application of any PSU for flotation of Global Depository Receipts has not been rejected so far by the Government.